

DECLARATION OF ASSETS AND LIABILITIES

Year: - 2023 - 2024

I <u>Prashant Prasad</u> son/daughter/wife of <u>Sri Yogesh Prasad Ram</u> aged <u>45</u> years, belonging to <u>Government of Bihar</u> service and presently working as <u>Assistant Sub Marshal</u>, <u>Bihar Vidhan Sabha</u>, <u>Patna give</u> here in below the details of the assets (immovable, movable, bank balance,etc.) of myself, my spouse and dependents*:

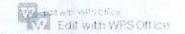
A.Details of Movable Assets

(Assets in the joint name indicating the extent of joint ownership will also have to be given)

Sr.		Self-	Spouse -	Dependent -1	Dependent -2	Dependent -3
No.	Description	Prashant Prasad	Kavita Bharti	Aarushi Sinha	Divyanshu Divy	Nil
i	Cash	Rs 8000	Rs 4000	Rs 5000	Nil	Nil
ii	Deposits in Bank's Financial Institutions and Non-Banking Financial Companies	Nil	Nil	Nil	Nil	Nil
iii	Bonds,Debentures And Shares in companies	SAHARA Rs=14550	SAHARA Rs=50000	Nil	Nil	Nil
iv	Other Financial Institutions, NSS, Postal Savings, Life Policies, etc.	Post Office R.D. = ₹ 2000/month	L.I.C. = (Policy No:- 523429035) Rs=4540	Nil	Nil	Nil
٧	Motor Vehicles Details of Make	Hero Honda(CD- Dawn) BR 10D-4034 Rs=8000 BAJAJ DISCOVER BR1AU 6427 Rs=15000	Nil	Nil	Nil	Nil
vi	Jwellery (Give details of weight and value)	Gold-20gram Rs=100000 , Silver135 gram Rs=11000	Gold-85gram Rs=450000 , Silver- 325 gram Rs=30000	Nil	Nil 10066	Nil
vii	Other Assets such as values of Claims/Intrest	House Hold item value:Rs=105000	Nil	Nil	Nil pe la	Nil

Note:- Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given. (* Dependent here means a person substantially dependent on the income of the Employee.)

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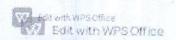
B. Details of Immovable Assets

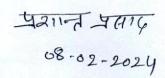
[NOTE]: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.]

Sr. No.	Description	Self	Spouse- Kavita Bharti	Dependent-1 Aarushi Sinha	 Dependent- 2 Divyanshu Divy 	Dependent-3 Nil
1	Agriculture Land -Location(s) -Survey number(s) -Exrent(Total Measurement) -Current Market Value	Nil	Nil	Nil	Nil	Nil
ii	Non-Agricultural Land -Location(s) - Survey Number(s) -Extent (Total measurement) -Current Market value	Nil	Khata No.:-828 Kheshra No:1854,1856,1859,1861 Rakwa:-792.39 Sqft, Value:- 2100000 (Baghwari, Bgp) Khata No.:-6/61, Kheshra No:-02 Rakwa:-450 Sqft., Value:- 850000(Bhairopur Bhagalpur), Khata no. 62, kheshra no 13 ka ansh 1.71 dec. value Rs= 1800000(Beatura. Patna)	Nil	Nil	Nil
III	Buildings(Commercial and Residential) -Location(s) -Survey/Door Number(s) -Extent (Total measurement) -Current Market value	Nil	Nil	Nil	Nil	Nil
iv	House/Apartments, etc -Location(s) - Survey/Door Number(s) -Extent (Total measurement) -Current Market value	Nil	Nil	Nil	Nil	Nil
v	Others(Such as intrest in property)	Nil	Nil	Nil	Nil	Nil

I give here in below the details of my liabilities/over dues to public financial institutions and government dues:_
(Please give seperate details for each items.)

Sr.		Description	Name & Address of Banks/Financial	Amount Outstanding as on
No.			Institution(s) Department (s)	
(a)	(i) Loans from Banks (ii) Loans from Financial Institutions (iii) Government Dues:		S.B.I. Bihar Vidhan Mandal Branch, Patna	Rs 500000
			Nil	Nil
			Nil	Nil
	а	Dues to departments dealing with govt. Accommodation	Nil	Nil
	b	Dues to departments dealing with supply of water	Nil	Nil
	С	Dues to departments dealing with supply of electricity	Nil	Nil
- 2	d	Dues to departments dealing with telephones	Nil	Nil





	е	Dues to departments dealing with govt. Transport (including aircraft and helicopters)	Nil	Nil
	f	Other dues if any	Nil	Nil
(b)		ome Tax including surcharge [Also indicate the sment year up to which income Tax Return Filed. Give PAN)]	PAN NO:- BMDPP8212P	Nil
		ealth Tax [Also indicate the assessment year up to which h Tax Return Filed.]	Nil	Nil
	(iii) Sa	les Tax (Only in case of proprietary business)	Nil	Nil
	(iv) Pro	operty Tax	Nil ,	Nil

C.Personal Details

(i)	GPF/CPF/PRAN NO.	: :	PTS/BLA-1072	
(ii)	Gender		Male	(MALE / FEMALE)
(iii)	Date Of Birth		0/1/0/3/1/9/7/7	
			DDMMYYYY	
(iv)	Class /Group	:	С	(A/B/C)
(v)	Cadre		Bihar Secretariat Service	
			Full Name e.g.: B.A.S Bihar Admi	inistration Service

B.S.S. - Bihar Secretariat Service

(vi) Home District Bhagalpur I hereby declare that above details are true to the best of my knowledge and belief. 4211-1 4(4)4

Name of Employee:- Prashant Prasad

Designation:- Assistant Sub Marshal

Department:- Bihar Vidhan Sabha, Patna

Place:- Patna

Date: 08-02-2024

Note:- Please sign each page of the declaration. Assets declaration must be in A-4 size white paper with computer typed (single side) in predescrined format.

